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Title: Introduction of the Homoeopathy Central Council (Amendment) Bill, 2018.

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): Hon. Speaker, I beg to move for leave to introduce a Bill further to amend the Homoeopathy Council Act, 1973.

The question is:

“That leave be granted to introduce a Bill further to amend the Homoeopathy Council Act, 1973.”

*The motion was adopted.*

SHRI SHRIPAD YESSO NAIK: I introduce the Bill.